

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.02.2019 (MONDAY)**

**Court of Chairperson**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 461 of 2018 (For Refixing Date)	SharadSanghi Vs. Vandana Garg & Ors. <b>With</b>	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
2.	Comp. App. (AT) (Ins) No. 464 of 2018 (For Refixing Date)	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. <b>With</b>	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
3.	Comp. App. (AT) (Ins) No. 548 of 2018 (For Refixing Date)	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R-Allahabad Bank), Srideepa-R6
4.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors. <b>With</b>	A.S. Satish Kumar	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
5.	Comp. App. (AT) (Ins) No. 571 of 2018	Zuventus Healthcare ltd Vs Ramanathan Bhuvaneshwari and anr <b>With</b>	Diya Kapur	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
6.	Comp. App. (AT) (Ins) No. 598 of 2018	Vipin Kumar Vs. Ramanathan Bhuveshwari, R.P. for Tejkamal Pharmaceuticals Pvt. Ltd.	K.V. Omprakash	K.V. Omprakash-R1 Shyel Trehan-R2 Jatin Mongia-R3 Natasha-SFIO
7.	Comp. App. (AT) (Ins) No. 664 of 2018	Abhay Kumar Jain Vs Narender Kumar & Anr	Tanmaya Mehta	Sahil Gupta-R1 Ashok Juneja-IRP
8.	Comp. App. (AT) (Ins) No. 708 of 2018	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	Abhishek khare , Yash Sharma(R2)
9.	Comp. App. (AT) (Ins)No. 39 of 2019	Dayal Commercial Pvt Ltd Vs. Agarwal Alloys	Saurabh kalia	Chetan Shandilya
10.	I.A. No. 114 of 2019 in Comp.	Maharashtra Seamless Ltd. Vs. K.K. Lakshminarayana & Ors.	Divij Kumar	Aditya verma (R2), Raghav sabarwal (R3)

	App. (AT) (Ins) No. 637 of 2018			
11.	I.A No.172 of 2019 in Comp. App. (AT) (Ins) No. 03 of 2019	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Abhishek	Karam Khanna-R1
12.	I.A No.229 of 2019 in Comp. App. (AT) (Ins) No. 79 of 2019	Amit Katyal Vs. Manjula Khullar & Ors.	Prashant Katara	

#### For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
14.	Comp. App. (AT) (Ins) No. 73 of 2019	Naresh Kumar Dhingra & Ors. Vs. Indian Overseas Bank & Anr.	Amit Dhall	Kunal Tandon
15.	Comp. App. (AT) (Ins) No. 84 of 2019	Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Shubhayu Roy
16.	Comp. App. (AT) (Ins) No. 109 of 2019	Winsome Yarns Ltd Vs. Ginni Filaments Ltd.	Lucky Palta	
17.	Comp. App. (AT) (Ins) No. 110 of 2019	Sonal Jayesh Shah Vs. Sanjeev Gupta &Anr.	Avika Madhura	
18.	Comp. App. (AT) (Ins) No. 111 of 2019	Ranjit Kapoor Vs Asset Reconstruction Company (India) Ltd. & Ors.	Mayank Bughani	
19.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	
20.	Comp. App. (AT) (Ins) No. 113 of 2019	Alchemist Township India Ltd. Vs. Kiran Malhotra	Sonia Dube	

#### For Admission (After Notice)

21.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal. Vs. Sabyasachi Bagchi <b>With</b>	N.Chinnachamy	
22.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	
23.	Comp. App. (AT) (Ins) No. 459 of 2018	Akshay Uday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	ArjitMazumdar	Vasanth Rajesekaran
24.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	Mangaljit Mukherjee
25.	Comp. App. (AT) (Ins) No. 704 of 2018	Sri Santosh Kumar Pareek Vs. Sri Kailash Chandra Agarwal	Ashok Anand	Akash Sharma

26.	Comp. App. (AT) (Ins) No. 781 of 2018	Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd.	Arijit Mazumdar	Shashank Agarwal
27.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	
28.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	
29.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	
30.	Comp. App. (AT) (Ins) No. 22 of 2019	Gupshup Technology India P. Ltd. Vs. Zopsmart Technology P. Ltd.	Ashok Kriplani	
31.	Comp. App. (AT) (Ins) No. 24 of 2019	Gurdeep Singh Sahni Vs. Rasik Singhania	Vikram Mehta	
32.	Comp. App. (AT) (Ins) No. 30 of 2019	Ludhiyana Scrips Pvt. Ltd. Vs. K.C. Land & Finance Ltd.	Rajansh Thukral	
33.	Comp. App. (AT) (Ins) No. 34 of 2019	S. Rajagopal, R.P. Vs. State Bank of India & Anr.	G. Ananda Selvam	
34.	Comp. App. (AT) (Ins) No. 43 of 2019	Roop Kishore Madan Vs. Roopali Agarwal & Anr.	Malini Sud	Mridul-R1 Rishi Sood-IRP
35.	Comp. App. (AT) No. 401 of 2018	Satish Dhondiram Jawale Vs. Registrar of Companies, Pune	Anisha Mahajan	
36.	Comp. App. (AT) No. 419 of 2018	Goyal Vegoils Ltd. & Ors. Vs. Registrar of Companies, Jaipur <b>With</b>	Ankit Totuka	Aditya Sanal Amol B Shinal S.P. Rawat
37.	Comp. App. (AT) No. 420 of 2018	Goyal Proteins Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	Aditya Sanal Amol B Shinal S.P. Rawat
38.	Comp. App. (AT) No. 04 of 2019	MEL Wind Mills Pvt Ltd Vs. Mineral Enterprises Ltd & Anr	Ashok Mathur	
39.	Comp. App. (AT) No. 05 of 2019	MEL Properties Pvt Ltd. Vs. Mineral Enterprises Ltd & Anr.	Ashok Mathur	
40.	Comp. App. (AT) No. 06 of 2019	Mineral Enterprises Ltd. Vs. MEL Windmills Pvt. Ltd. & Anr.	R. Sudhinder	
41.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

12:00 noon

**For Hearing (Part Heard)**

42.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania&Anr.	Anna Malhotra	Rajarshi Datta-R1 Rajesh Gautam-R2
-----	---------------------------------------	--	---------------	---------------------------------------

02: 00 PM

**For Judgment**

43.	Comp. App. (AT) (Ins) No. 198 of 2018	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
-----	---------------------------------------	--	--------------	---------------------------------

**For Hearing (Part Heard)**

44.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. <b>with</b>	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
45.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)

**For Hearing**

46.	Competition App. (AT) No. 43 of 2018 <b>Part Heard</b>	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. <b>with</b>	KartikNagarkatti	Avinash Sharma (R-CCI)
47.	Competition App. (AT) No. 44 of 2018 <b>Part Heard</b>	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
48.	Competition App. (AT) No. 45 of 2018 <b>Part Heard</b>	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
49.	Competition App. (AT) No. 46 of 2018 <b>Part Heard</b>	Raghunath Industry Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	MaliniSud	Avinash Sharma (R-CCI)
50.	Competition App. (AT) No. 47 of 2018 <b>Part Heard</b>	Sanjay Agencies &Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Aditi Sharma	Avinash Sharma (R-CCI)

51.	Competition App. (AT) No. 49 of 2018 <b>Part Heard</b>	Lahs Green India Pvt. Ltd. &Anr. Vs. Competition Commission of India & Ors. <b>With</b>	Sameer Abhyankar	Avinash Sharma (R-CCI)
52.	Competition App. (AT) No. 56 of 2018 <b>Part Heard</b>	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
53.	Competition App. (AT) No. 57 of 2018 <b>Part Heard</b>	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
54.	Competition App. (AT) No. 58 of 2018 <b>Part Heard</b>	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
55.	Competition App. (AT) No. 59 of 2018 <b>Part Heard</b>	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
56.	Competition App. (AT) No. 60 of 2018 <b>Part Heard</b>	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. <b>with</b>	Malini Sud	Avinash Sharma (R-1)
57.	Competition App. (AT) No. 61 of 2018 <b>Part Heard</b>	Fortifield Security Solutions Vs. Competition Commission of India & Ors. <b>With</b>	Malini Sud	Avinash Sharma (R-1)
58.	Competition App. (AT) No. 67 of 2018 <b>Part Heard</b>	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. <b>with</b>	Sameer Abhyankar	Avinash Sharma (R-1)
59.	Competition App. (AT) No. 68 of 2018 <b>Part Heard</b>	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

03: 30 PM

**For Hearing (Part Heard)**

60.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. <b>with</b>	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
-----	---------------------------------------	---	-------------	---------------------------------------

<b>61.</b>	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
------------	---------------------------------------	---	-------------	---

**04: 00 PM**

**For Hearing (Part Heard)**

<b>62.</b>	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
<b>63.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Karan Khanna	Gauri Rasgotra
<b>64.</b>	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey- MCA

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-

**Registrar**